

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.310/01464/2017

Dated Thursday, the 15th day of November, Two Thousand Eighteen

PRESENT

**HON'BLE MRS.JASMINE AHMED, MEMBER(J)
&
HON'BLE SHRI R.RAMANUJAM, MEMBER(A)**

Bholanath Sannamath,
S/o.Late Ranjit Sannamath
No.13, 1st Main Road, Jyothinagar,
Annanur, Chennai 600 062.

... Applicant

By Advocate M/s Menon, Karthik, Mukundan & Neelakantan

Vs.

1.The Union of India rep., by the
Senior Divisional Commercial Manager,
Tiruchirappalli Division,
Southern Railway, Tiruchchirappalli.

2.The Additional Divisional Railway Manager/TPJ,
Southern Railway, Divisional Office,
Personnel Branch, Tiruchchirappalli.

3.The Chief Commercial Manager/
Catering and Passenger Service,
Southern Railway, Head Quarters Office,
Personnel Branch, Chennai 600 003. ... Respondents

By Advocate Mr.K.Vijayaragavan

ORDER

(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)

Mr.Karthik Rajan, counsel for the applicant present and states that he wants to withdraw this OA and in this regard he has already given a letter to the Registry. We have seen it and accordingly the OA is dismissed as withdrawn.

(R.RAMANUJAM)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

15.11.2018

M.T.